



# NLUJ LAW REVIEW

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## CALL FOR SUBMISSIONS

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*NLUJ Law Review* is the flagship journal of National Law University, Jodhpur, established with the objective of promoting academic research and fostering debate on contemporary legal issues. It is a bi-annual, double-blind reviewed and edited journal, focusing on an inter-disciplinary approach towards legal writing. The remit of the *Review* is not restricted to any particular field of law but is broad enough to include national as well as international legal and policy-related issues.



# CALL FOR SUBMISSIONS | DEADLINE - January 1, 2025

*NLUJ Law Review* invites original and unpublished manuscripts including, but not limited to, long articles and short articles, in different facets of law and allied fields from academicians, practitioners, legal professionals, research scholars and students.

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Kindly note that the deadline for submitting the manuscript is January 1, 2025.

## LONG ARTICLES

(6000-8000  
words)\*

The category includes submissions that are comprehensively analysing a nuanced legal issue. It must contain an analysis of the current legal scenario, help the reader identify the lacunae therein, and provide constructive suggestions. The author(s) are also encouraged to provide their opinions and responses to the previous publications of the *Review*.

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(3000-6000  
words)\*

The category includes submissions that undertake an in-depth study of specific legal issues and gives the reader valuable insight into the legal challenge identified by the author.

*\*The word limits are exclusive of footnotes.*

## GENERAL INSTRUCTIONS

- The submissions made under the categories of Long Articles and Short Articles must enclose an abstract of not more than 200 words.
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- All submissions to the *Review* should be original and should not be simultaneously considered by any other publication. Any form of plagiarism by the author(s) will lead to disqualification of the manuscript for the purposes of publication.

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- Disclosure of information concerning the identity of the author(s) including, but not limited to name, institutional affiliation, professional details, etc., within the body of the manuscript or other properties of the document submitted is strictly prohibited. Any violation of the anonymity requirement will lead to disqualification of the manuscript for the purposes of the review process.
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  - Font style: Garamond; font size: 12; line spacing: 1.5;
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- The footnotes must follow the 21st edition of the Bluebook and must be formatted as per the following guidelines:
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- The first page of the manuscript must contain only the title of the paper, followed by the 200-word abstract. The second page must contain a table of contents; the main body of the manuscript should begin immediately thereafter.

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- Maximum co-authorship of two is permitted
- The word limits prescribed are exclusive of footnotes.
- The submissions made must enclose an abstract of not more than 200 words.
- The footnotes should conform to the citation style of the 21st edition of the Bluebook.
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EDITORS-IN-CHIEF

Aditya Kaushik

 [aditya.kaushik@nlujodhpur.ac.in](mailto:aditya.kaushik@nlujodhpur.ac.in)

Arya Alexander

 [arya.alexander@nlujodhpur.ac.in](mailto:arya.alexander@nlujodhpur.ac.in)